

**HIGH COURT OF UTTARAKHAND  
NAINITAL**

**NOTIFICATION**

No. 228 /VIII-a-1/Stationery/UHC/2012      Dated: October 5, 2012

Pursuant to the Government Notification No.3012/XXXi(13)G/2012 dated 21.09.2012 issued U/s 25 Negotiable Instrument Act 1881(Act of 26,1881), 10.10.2012 (Wednesday) is hereby declared a public holiday in Subordinate Courts of Tehri Garhwal, Uttarkashi and Dehradun falling under the Tehri Garhwal Parliamentary Constituency on account of Lok Sabha by-Election-2012 .

By order of Hon'ble the Chief Justice  
Sd/-  
(Ram Singh)  
Registrar General